

(a) whether the militants killed a large number of persons near Srinagar;

(b) if so, the number of persons killed including the security personnel during the last three months till date;

(c) whether the people have migrated in large number from villages due to fear of being killed.

(d) if so, the number of houses destroyed and number of families left their houses and migrated to other places;

(e) the details of places in the border areas of J&K where the terrorist killed large number civilians; and

(f) whether the above areas comes under the control of BSF/Army/Central Security Force or the State Police ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a), (b) and (c) Incidents of killings by militants are not confined to particular areas. 285 Civilians and 68 Security Forces Personnel were killed in militant violence in J&K during the period from 1 January, 1998 to 15 May, 1998. The Major incident in the recent past near Srinagar was at Wandhama where 23 persons were killed while in the border areas the place where terrorists recently killed large number of persons are Prankote & Dhakikote Surankote.

(c) The recent incidents of killings of innocent people at Parankot (Udhampur Distt.) and Surankot (Poonch) had created a sense of fear, which has resulted in some migration. However, as reported by State Government, due to the security measures taken in these areas, some of the migrants have already started going back to their native places.

(d) As per the State Government one houses and one temple were gutted in the incidents near Srinagar at Wandhama and 3 houses and 1 shop were burnt at Prankote/Dhakikote in Udhampur Distt.

(f) The Unified Headquarters headed by the Chief Minister of J&K reviews the deployment of Security Forces in the state and it would not be in the public interest to divulge details in this regard.

[English]

Sending Back of Government Employees

1106. SHRI RAMKRISHNA BABA PATIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Government proposes to shift back Central Government employees who were brought on

deputation to other posts of country including Delhi from Kashmir in wake of the large scale of killing since, 1989;

(b) if so, the reasons thereof;

(c) whether the situation has become conducive to send back the migrant employees to Kashmir; and

(d) if not, the reasons for their sending back ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) No, Sir.

(b) to (d) Do not arise.

Lashkar's Valley Jihad

1107. SHRI KHARABELA SWAIN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned "Thousands ready to Join Lashkar's Valley Jihad" appearing in Indian Express dated May 7, 1998; and

(b) if so, the action Government intends to take in restricting these Lashkars sent to J&K for committing subversive activities ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Government have seen the New item.

(b) Close vigil is being kept by the security forces along the border/LOC and in the interior areas. Various arrangements have been made for this purpose including intensive patrolling, provision and use of surveillance equipments including night vision devices, etc. deployment of forces in the vulnerable areas both on the LOD/Border and in the hinterland, setting up of Village Defence Committees in some of the sensitive regions near the Border, and close and continuous co-ordination between all concerned security and intelligence agencies etc. The arrangements are being continuously reviewed and strengthened/streamlined as found necessary.

Talks with Kashmir Hurriyat Leaders

1108. SHRI K.S. RAO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have initiated any move to have talks with the Kashmiri Hurriyat leaders recently;

(b) if so, the details thereof;

(c) the response of the leaders of Hurriyat Conference thereto;

(d) whether the Government have consulted the major political parties in this regard;

- (e) if so, the details thereof; and
 (f) the reaction of the political parties thereto ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) No, Sir.

- (b) to (f) Question does not arise.

Seizure of Arms

1009. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether security forces have seized a lot of arms in the valley of Kashmir during the last two years; and

- (b) if so, the details thereof ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Yes Sir, the details of the arms seized in the State of Jammu and Kashmir are as given below :

	1996	1997	1998 (Jan. to 15th May)
1. A.K. Series	2150	1725	425
2. Pistol/Revolvers	1052	1024	255
3. UMGs	84	64	27
4. Carbines	6	3	3
5. RPGs	48	38	25
6. GPMGs	9	5	0
7. LMG/SLR	9	12	0
8. .303 Rifles	36	3	4
9. Sniper Rifles	49	60	15
10. Rocket Launchers	43	81	90
11. Rocket Boosters	119	208	68

12.00 hrs.

PAPERS LAID ON THE TABLE

Annual Report of the National Foundation for Communal Harmony, Repatriates Cooperative and Financial and Develops Bank Ltd. etc. review of their working and statement show reason for delay in laying papers etc.

[Translation]

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : Mr. Speaker, Sir, I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Foundation for Communal Harmony, New Delhi, for the year 1995-96, alongwith Audited Accounts.
 (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Foundation for Communal Harmony, New Delhi, for the year 1995-96.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 274/98]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Repatriates Cooperative Finance and Development Bank Limited, Chennai, for the year 1996-97, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Repatriates Cooperative Finance and Development Bank Limited, Chennai for the year 1996-97.

[Placed in Library, See No. LT 275/98]

- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

- (i) Review by the Government of the working of the Rehabilitation Plantations Limited, Punalur, for the year 1996-97.

- (ii) Annual Report of the Rehabilitation Plantations Limited, Punalur, for the year 1996-97 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 276/98]

- (5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 141 of the Border Security Force Act, 1968 :-

- (i) The Border Security Force (Assistant Commandants) Recruitment (Amendment) Rules, 1997 published in Notification No. G.S.R. 308 in Gazette of India dated the 16th August, 1997.